

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:914  
ANSWERED ON:25.11.2002  
LICENSING PROCEDURE FOR AQUACULTURE FARMS  
SUBODH MOHITE

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government have received some requests from States to expedite licensing procedure for aquaculture farms;
- (b) if so, the reaction of the Union Government thereto;
- (c) the reasons for delay in providing licences;
- (d) whether this delay is having an adverse impact on export of marine products; and
- (e) if so, the details thereof??

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a) to (c): Based on a request received from the Government of Andhra Pradesh for expediting issue of approval for setting up of shrimp aquaculture farms in coastal areas by reducing the number of inspecting departments/agencies with regard to farms below five hectares, the Aquaculture Authority set up as per the directives of the Supreme Court has restricted the scrutiny of applications to the Departments of Groundwater, Revenue and fisheries.
- (d) No, Sir.
- (e) Question does not arise.